

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SUNRISE GINNING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sunrise Ginning Private Limited
2.	Date of incorporation of corporate debtor	20.02.2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ2006PTC047767
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No 595/4 Opposite Balaji Paper Mills Upleta Road, Dhoraji, Gujarat-360007
6.	Insolvency commencement date in respect of corporate debtor	November 20, 2019 (Order Received on Nov 22, 2019)
7.	Estimated date of closure of insolvency resolution process	May 20, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Atul Mittal <b>Registration No: IBBI/IPA-001/IP-P00439/2017-18/10762</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 <b>Email: a.mittalmc@gmail.com</b>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 <b>Email: shc.ipamittal@gmail.com</b>
11.	Last date for submission of claims	December 06, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://www.ibbi.gov.in/downloadform.html">www.ibbi.gov.in/downloadform.html</a> Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sunrise Ginning Private Limited on November 20, 2019.

*Atul Mittal*

The creditors of Sunrise Ginning Private Limited, are hereby called upon to submit their claims with proof on or before December 06, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Date: 23.11.2019**

**Place: Delhi**

**Atul Mittal**

**Interim Resolution Professional**